



**GOVERNMENT OF JAMMU AND KASHMIR**  
**DEPARTMENT OF LAW, JUSTICE AND PARLIAMENTARY AFFAIRS**  
(Judicial Administration Section) Civil Secretariat  
Srinagar/Jammu.

Subject:- Repatriation/appointment of Judicial Officers.

Reference:- Letters No. 11305/GS dated 19-07-2017 from the Registrar General, J&K High Court at Srinagar.

**GOVERNMENT ORDER NO: 3196 - LD (A) of 2017**  
**D A T E D: 27 - 07 - 2017**

As recommended by the High Court, sanction is hereby accorded to the following:-

(a) repatriation from deputation of –

**S/Shri**

1. Ramesh Kumar Wattal, Member, J&K Special Tribunal, Jammu;
2. Ms. Bala Jyoti, Presiding Officer, J&K One Man Forest Authority;
3. Jaffer Hussain Beg, Presiding Officer, MACT, Jammu;
4. Ashok Kumar, President Divisional Consumer Protection Forum, Jammu;
5. Madan Lal, Presiding Officer, MACT, Srinagar;
6. Ms. Jeema Bashir, President Divisional Consumer Protection Forum, Srinagar

(b) appointment on deputation of –

**S/Shri**

1. Subash Chander Gupta, District & Sessions Judge as Presiding Officer, MACT, Srinagar;
2. Mohammad Ali Khan, District & Sessions Judge Member J&K Special Tribunal, Jammu;
3. Jaffer Hussain Beg, Presiding Officer, MACT, Jammu is transferred and posted as Chairman, J&K Sales Tax Tribunal, against available vacancy;

4. Mohdammad Ashraf Malik, District & Sessions Judge as President Divisional Consumer Protection Forum Srinagar;
5. Jatinder Singh Jamwal, District & Sessions Judge as Presiding Officer, MACT, Jammu, and
6. Khalil Ahmad Choudhary, District & Sessions Judge as President Divisional Consumer Protection Forum, Jammu.

By order of the Government of Jammu and Kashmir.

**Sd/-**  
**(Abdul Majid Bhat)**  
**Secretary to Government,**  
**Department of Law, Justice & P.A**

No: LD(A) 2001/148-II

Dated: 27 -07-2017.

Copy to the:-

1. Commissioner/ Secretary to Government, Finance Department. His U.O. No.ET/Estt/37/2017 dated 13-06-2017 (three files in all) is returned herewith.
2. Commissioner/ Secretary to Government, Forest Department.
3. Commissioner/Secretary to Government, General Administration Department.
4. Secretary to Government, Department of Food, Civil Supplies and Consumer Affairs.
5. Registrar General, J&K High Court, Srinagar.
6. Principal Secretary to the Hon'ble Chief Justice, J&K High Court, Srinagar.
7. Presiding Officer, Industrial Tribunal/Labour Court shall perform as drawing and disbursing officer for the Office of One Man Forest Authority till One Man Forest Authority is appointed/posted by the Hon'ble High Court, for purpose of drawing and disbursing salary to the staff of the Authority.
8. Director, Archives, Archaeology and Museums, J&K, Srinagar.
9. Concerned Judicial Officers.
10. Private Secretary to Hon'ble Minister for Law and Justice for information of the Hon'ble Minister.
11. Special Assistant to Hon'ble Minister of State for Law Justice and Parliamentary Affairs for information of the Hon'ble MoS.
12. Private Secretary to Secretary to Government, Law Justice and Parliamentary Affairs information of the Secretary.
13. In charge Website, Department of Law Justice and Parliamentary Affairs.
14. Government Order file.
15. Concerned file.

  
**(Khursheed Ahmad Bhat)**  
**Assistant Legal Remembrancer,**  
**Department of Law, J & PA.**

27.07.2017